

**IN THE HIGH COURT OF JHARKHAND AT RANCHI  
W.P.(C) No. 5896 of 2019**

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**CORAM: HON'BLE MR. JUSTICE RAJESH SHANKAR**

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For the Petitioners : Mr. Rohit Agarwal, Advocate  
For the Respondent-State : Mr. Mohan Kumar Dubey, AC to AG

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05/25.03.2021 The present writ petition is taken up today through Video conferencing.

Mr. Rohit Agarwal, the learned counsel for the petitioners, submits that the deficit court fee has already been filed yesterday (24.03.2021).

Office to verify the same and proceed accordingly.

The learned counsel for the petitioners further undertakes to remove the defect no. 3 as pointed out by the office by 09.04.2021.

Put up this case under appropriate heading after three weeks.

**(Rajesh Shankar, J.)**

Manish